

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTICE

No. 31 /UHC/Admin.A/2023

Dated: 22 June, 2023

With the objective to make the people aware of their utmost priority and responsibility towards cleanliness in the nearby surroundings, maintenance of their health-hygiene and disposal of garbage/wastes and also to bring about behavioral changes in the common public regarding health sanitation practices, a "Special Cleanliness Drive i.e. Shram Daan" will be organized by Uttarakhand State Judiciary.

In this regard, I am directed to inform you that-

The Cleanliness drive will be conducted by the Hon'ble High Court and District Courts at their headquarters and outlying Courts on 18<sup>th</sup> June 2023 (Sunday).

The drive will be organized from 08:00 am. onwards for four hours to undertake "Shram Daan" for collecting garbage from the local areas and for making them clean.

The drive at the High Court will be led by Hon'ble the Chief Justice with the other Hon'ble Judges. All the Officers and Officials of the High Court will join the Drive. S.L.S.A. Uttarakhand Bar Council, High Court Bar Association and all the Government Offices (Advocate General, Chief Standing Counsel, Government Advocate, etc.), located in the High Court Campus, are requested to participate and contribute and to undertake "Shram Daan".

For this drive, garbage vulnerable locations/areas such as tourist destination, pilgrimage sites, will be identified and marked to clean streets, roads. etc. from filth and garbage.

In order to create awareness among people about the importance of keeping their surroundings clean and to take initiatives to manage waste in right way, the Cleanliness Drive will be started with a Swachhata Pledge as under:-

### Form of Pledge-

#### **I take the pledge that-**

- I will remain committed towards cleanliness and devote time for this.
- I will initiate the quest for cleanliness with myself, my family, my locality and my work place.

### प्रतिज्ञा का रूप-

मैं शपथ लेता हूँ कि-

- मैं स्वच्छता के प्रति वचनबद्ध रहूँगा और इसके लिए समय दूँगा।
- मैं स्वयं से, अपने परिवार से, अपने मोहल्ले से और अपने कार्य स्थल से स्वच्छता की पहल करूँगा।

In view of the above, all are requested to participate and contribute and to undertake "Shram Daan" on 18<sup>th</sup> June 2023 (Sunday).

**By Order of Hon'ble Court**

Sd/-

(Anuj Kumar Sangal)  
Registrar General

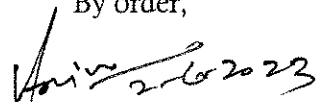
No. 2750 /UHC/Admin.A/2023 Dated: 02 June, 2023

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place the same for kind perusal of His Lordship.
2. P.S./ P.A. to Hon'ble Judges with request to place the same for kind perusal of Hon'ble Judges.
3. Advocate General, Government of Uttarakhand.

4. Chairman, Bar Council of Uttarakhand, Nainital.
5. President/Secretary, High Court Bar Association Nainital.
6. Chief Standing Counsel, Government of Uttarakhand, Nainital.
7. Government Advocate, Government of Uttarakhand, Nainital.
8. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. All the Registrars of the Court.
11. Secretary, HCLSC, Nainital.
12. Officer on Special Duty of the Court.
13. All the Joint Registrars/Deputy Registrars of the Court.
14. Joint P.P.S./Head P.S./I/c Head B.S. with the request to inform to all concerned.
15. P.S. to Registrar General.
16. All the Assistant Registrars/C.P.O./Librarian/Section Officers/Protocol Officer/ P.R.O. of the Court with the request to inform all the concerned.
17. Chief Finance Officer of the Court.
18. Office of Assistant Solicitor General, Govt. of India, High Court Campus, Nainital.
19. Other Offices situated at High Court Campus i.e. Dispensary/ Administrative General /State Bank of India/ Post Office/ P.W.D., Provincial Division & EM Division/ Railway Reservation Counter/ K.M.V.N. Canteen.
20. Chief Security Officer, High Court of Uttarakhand.
21. Commandant, PAC (Attached for High Court).
22. Assistant Registrar (I.T.) of the Court with the request to upload it on the Official Website of the High Court.
23. Management Officer of the Court for necessary procurement & arrangements.
24. Notice Board.
25. Guard file.

By order,

  
Registrar (Judicial)